

Introduction of Police Commissioner system in States

1990. SHRI ZAINUL BASHER : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the introduction of Police Commissioner system in Delhi has produced any good result; and

(b) if so, whether Government propose to advise the State Governments to introduce such system in big cities of different States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) There has been decline in the number of crimes in recent months.

(b) The recommendations of the Inspector Generals of Police Conference of 1976 for adoption of the commissioner of Police system in big cities has been circulated among State Governments.

Tours undertaken by Hindi Officers for implementation of Hindi Orders

1991. SHRI T. S. NEGI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that one of the duties of Hindi Officers is to undertake the tours of offices to see the implementation of Hindi Orders;

(b) if so, the number of such officers who have not taken any such tour for the last two years; and

(c) whether Government propose to issue instructions to the various Departments to prompt the Hindi Officers to undertake such tours so that the implementation of Hindi Orders may be speeded up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). In 1975 Government of

India laid down the duties of Hindi Officers appointed in various Ministries/Departments/Officers. The tour of the offices is not included in these duties as a separate item. However complying of the provisions of the Official Language Act and the orders relating to the Hindi Teaching Schm and Official Language appropriately in their Ministries/Departments and their attached and subordinate offices, companies, Corporations etc., is included in the duties of Hindi officers. In this context Hindi Officers of Ministries/Departments can under take tour of the subordinate offices of the concerned Ministries/Departments according to the requirements.

(c) It has been the policy of the Government that the inspection of various offices with a view to see compliance of the statutory provisions relating to Official Language issued in this regard may not be confined to the Hindi Officers only but the cooperation of the Departmental Officers may also be obtained. It is also maintained that for ensuring the progressive use of Hindi for official purposes Ministry of Home Affairs (Department of Official Language) prepares an annual programme every year and circulates it to all the Ministries/Departments. In the programme for year of 1978-79 and thereafter an item has been included that during the tours, the Departmental Officers would check the position regarding the compliance of the instructions about Official Language. It was also requested that each Ministry/Department should prepare a programme for inspection of their subordinate offices located in at least five cities in Hindi speaking areas.

Pension to Ex-INA Freedom Fighters in Orissa

1992. SHRI CHINTAMANI PANIGRAHI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of ex-INA freedom fighters who are receiving pension, district-wise in Orissa;